

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SHRI. A. S. SAYYAD  
COURT 52 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 09-11-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>EVIDENCE PART HEARD</u></b>				
1	SPL CASE CBI	100063/2012	The State CBI ACB Mumbai Vs Sunil Hanmantrao Shirole and other	SPP Mr.Sandeep Singh  Adv.Vishal Kolekar-A/2, 3, Adv.Ninad Mujumdar-A/4
2	SPL CASE CBI	100040/2016	The State CBI ACB Vs Pradeep Kumar Lenka and others	
<b><u>CHARGE</u></b>				
3	SPL CASE CBI	100010/2017	The State CBI ACB Vs Pritam Vidyadhar Nagarkar and othses	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	CRI APPEAL	100763/2017	Hanumanthrao Vishnu Kharat @ MA 2193/17 @ BA 1950/17 - Appellant / Org. Accused Vs The State of Maharashtra and CBI, BS and FC - Respondent	Adv. Rakesh Jadhav
<b><u>DOCUMENTS</u></b>				
2	SPL CASE CBI	100086/2010	The State CBI ACB MUMBAI Vs Hemant Baburao Kothikar and Others	SPP Mr.Sandeep Singh  Adv. Mr.R.K. Dwivedi
<b><u>STAYED BY HONBLE HIGH COURT</u></b>				
3	SPL CASE CBI	100102/2013	The State CBI ACB Vs Jyotirindra Nathkar and anr.	SPP Mr.Sandeep Singh  Adv. R.S.Admane - A/1, Adv. Jagdish Shetty - A/2
4	SPL CASE ACB	100026/2014	The State CBI ACB Vs Bikash Ranjan Daschoudhary and others	SPP Mr.Sandeep Singh  Adv. Madhusudan Pareek - A/1, Adv. Jagdish Shetty - A/2
5	SPL CASE CBI	100100/2014	The State of Maharashtra Vs Brigadier Anuj Kainthla and anr	SPP Mr.Sandeep Singh  Adv. Madhusudan Pareek - A/1, Jagdish Shetty - A/2

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>CHARGE</u></b>				
1	SPL CASE CBI	100069/2012	The State CBI ACB Vs Arvind Kumar Yadav and others	
<b><u>REPLY/SAY</u></b>				
2	SPL CASE CBI	100080/2012	The State CBI ACB Mumbai Vs Ram Phool Meena and 1 other	SPP Mr.Sandeep Singh  Adv Mr.Pasbola-A/1, Adv Mr.Girish Kulkarni-A/2

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>CROSS-EXAMINATION</u></b>				
1	SPL CASE CBI	100042/1994	The State CBIACB Mumbai Vs Motilal B. Motwani 8 Others	SPP. Mr.Sandeep Singh  Adv. Mr.Thakore - A/5, 6, 7, 9
<b><u>COMPLIANCE</u></b>				
2	SPL CASE CBI	100051/2019	C.B.I., A.C.B. Vs M/s. V.N. Buildconcept Pvt. Ltd. and other	
<b><u>CROSS-EXAMINATION</u></b>				
3	SPL CASE CBI	100105/2014	The State CBI ACB Vs Lalitkumar Tripathi and ors.	SPP. Sandeep Singh  Adv. Shashikant Parab

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